NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 25/BB/ 2017	-	Hearing	Rule-6 of I&B	Knight Frank(India) Pvt. Ltd. Vs Krishna Enterprises(Hous-ing & Infrastructure) India Pvt. Ltd.

SL. NO.	A STATE OF THE STA		SIGNATURE
	1x. Dinesh conomic Laws Practices.	(Petition Operational Creditor	
· f	Alka Tuipathi Pragott Law Chan 97393825 16.	when creditor	Mco-,

Counsel for petitioner is present. Heard him in part. He is directed to file the name of IRP after getting consent from him and the financial position of the respondent company.

At the request of the counsel for petitioner, list it on 29.06.2017.

MEMBER (J)

MEMBER (T)